

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2019
ANSWERED ON:08.03.2011
TERRORIST SLEEPER CELLS
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of sleeper cells of various terrorist groups active in the country and scouting for recruits with background in biological and bio-technology fields;
- (b) if so, the reaction of the Government thereto;
- (c) the details of the measures being taken by the Government to neutralise the terrorist threat to the country from such sleeper cells;
- (d) whether the Government has raised the matter of terrorism at the multilateral and bilateral levels to tackle terrorism in the country; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (c): No, Madam.

(d) & (e): The issue of terrorism has been raised at various multilateral and bilateral fora such as SAARC. India is a signatory to all the 13 United Nations conventions and protocols dealing with international terrorism. In July, 2010 India has also signed MOU with USA to Counter Terrorism. Further, in October 2010, India has acquired membership of Financial Action Task Force (FATF) which is an inter-governmental body and whose purpose is the development and promotion of national and international policies to combat money laundering and terrorist financing.